

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 25th May, 2021

No. LJ(B).53/93/Pt/177- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

<u>Sl.No.</u>	<u>Name & Designation of Officer</u>	<u>Phone No:</u>
1.	Lamjingshahun Shabong, DSWCO, Dsco Project Formutn Cell Div. Shillong	9436103321
2.	Pynskhemlang Raptap, DSWCO, Dsco Engineering Division, Shillong	7085085025
3.	Donkumar Stevenson Kharshiing, ASWCO, Dsco Cash Crop Division, Shillong	7640940580
4.	Markanstar Kharbudon, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	7005467945
5.	Pynbiang Riti Syiem, J.E., Director Urban Affairs, Shillong	9615324996
6.	Kerborlang Synrem, ASWCO, Dsco Territorial Division, Shillong	9856070964
7.	Deitilang Syiem, R.O., Special Officer and Ex-Officio Under Secretary to the Govt. of Meghalaya, Planning Department	8258010603
8.	Markanstar Kharbudon, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	7005467945
9.	Daphi Shisha Syiem, Asst. Director, Directorate of Tourism	9436706325
10.	Hun I Ka Passah, A.E., Directorate of Tourism	9856487937
11.	Mrityunjay Ch. Marak, A.E., Directorate of Tourism	9612060553
12.	Philip F Tariang, A.E., Directorate of Tourism	9402133250
13.	Phira Paia Lyngdoh, Information -cum- Publicity Officer, Directorate of Tourism	9436310374
14.	Anuva M Sangma, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	9436160188
15.	Bansharai Dani Giri Lyngdoh, R.O., O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
16.	Banteilang Latam, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
17.	Barilin Mukhim, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
18.	Dondor Marboh, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
19.	Donna Belle Dkhar, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-

20.	Kynsai Kharlukhi, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
21.	Pangsrang Gabil Momin, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
22.	Parrupa Lyngdoh, R.O., O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
23.	Syrpailang B Thangkhiew, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
24.	Tasalsing Momin, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
25.	Wanbor Roy Kharlyngdoh, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
26.	Wankerlang Nongbet, ARO, O/o Under Secretary to the Govt. of Meghalaya, Planning Department	-
27.	Carlden Elphinstone Wahlang, E.E. (W.R.), Chief Engineer, Water Resources Department	9862721094
28.	Christopher Kharmujai, E.E. (W.R.), Chief Engineer, Water Resources Department	9863093582
29.	Feewan Van Rikki Lyngdoh, J.E., (W.R.), Chief Engineer, Water Resources Department	9436165105
30.	Ron Cooper Massar, J.E., Executive Engineer (W.R.), Shillong	8794199387
31.	Laripor Roy Nongbri, J.E., Executive Engineer (W.R.), Shillong	-
32.	Kunwar Singh Rupsi, J.E., Executive Engineer (W.R.), Shillong	-
33.	Sumarlin Lyngdoh, J.E., Supdt. Engineer (W.R.), Shillong	9378184047
34.	Sengjrang Mangsang Sangma, J.E., Chief Engineer,(W.R.), Water Resources Department	8014473264



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

Dated Shillong the 25th May, 2021

Memo No. LJ(B).53/93/Pt/177 -A

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt.I/26 Dtd. Shillong the 24th May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,
Law (B) Department.*